

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4- IA/1033(AHM)2024
in
C.P.(IB)/79(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Sushil Kanodia

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Raval, Adv.
For the Respondent :

ORDER

IA/1033(AHM)2024

Heard Learned Counsel for the applicant. He is directed to issue notice upon respondents.

List for further consideration on 20.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)